NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	C.A.No.146/2(41)/HDB/2017
NAME OF THE COMPANY	Quisk India Private Limited
NAME OF THE APPLICANT/PETITIONER	Quisk India Private Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	2(41)

Counsel for Applicant/Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. Ramaknichna Gupta	PAC	Warrenshie a mest	
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Shri Ramakrishna Gupta, PCS. None appeared for the Respondent. Case is posted for final hearing on 15-11-2017. The PCS is directed to take personal notice of hearing to the other side, and the RoC to furnish a report by next date of hearing. Case is posted for final hearing on 15-11-2017.

MEMBER (Tech)

MEMBER (Judi)